NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 16/11/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/44/2016

NAME OF THE PETITIONER(S)

: C. Ramachandran

NAME OF THE RESPONDENT(S)

: Sreenivasa Balaji Papers Private Limited & 8 others

UNDER SECTION

: 397, 398, 402, 237 & 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. RAJESH

Council for RI to R9

Dr. St. S. Rani Chandran

Mrs S. Mansula Devi, not?

Por TSAR Co company Secretariesus

For Petitioner Sthammer

ORDER

Counsels representing both the parties present. The counsel for the petitioner argued the matter in part. He prays time for completion of his arguments. At request time is enlarged. Put up on 30.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)